

CENTRAL ADMINISTRATIVE TRIBUNAL

CHANDIGARH BENCH

O.A. No. 63/219/2020

Chandigarh, this the 4th day of March, 2020



HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)

Jaipal Singh Guleria s/o Sh. Prem Singh, aged 42 years, working as Part Time Lifter (Casual Labourer) in the office of Head Record Office, Railway Mail Service, H.P. Division, Mandi 175001 (Group-D). (Part Time Casual Labourer).

...Applicant

(BY: Mr. K.B. Sharma, Advocate)

Versus

1. Union of India through the Secretary to Govt. of India, Ministry of Communications & Information Technology, Department of Posts, Dak Bahwan, Sansad marg, New Delhi, Finance, Department of Revenue, New Delhi 110011.
2. Chief Post Master General, H.P. Circle, Shimla 171001.
3. Superintendent, Railway Mail Service, H.P. Division, Mandi-1750001.
4. Head Record Officer, Railway Mail Service, Mandi, H.P. Division Mandi-1750001.

... Respondents



O R D E R (Oral)

Sanjeev Kaushik, (Member) (J):

Heard Mr. K.B. Sharma, learned counsel for the applicant.

2. Considering the request of the learned counsel for the applicant that the applicant has filed representation dated 16.5.2019 (Annexure A-10), praying for the same very relief as raised in this O.A, based upon judicial pronouncement, which is pending consideration, and that he would be satisfied if a direction is issued to the respondents to decide the same in a time bound manner, I deem it appropriate to dispose of this Original Application in limine, by directing the respondent authorities to decide the pending claim of the applicant, in accordance with law, by addressing his pleas raised in his representation (Annexure A-10), by passing a reasoned and speaking order and communicate the same to him, within a period of two months from the date of receipt of certified copy of this order.

3. The O.A. stands disposed of accordingly.

**(Sanjeev Kaushik)
Member (J)**

Place: Chandigarh
Dated: 04 .03.2020
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